

there are differences in national accounting systems and coverage among countries and the conversion of GNP data to a common currency, the US dollar in this case, is problematic.

Export of Jute

3389. SHRI AMAR ROYPRADHAN: Will the Minister of TEXTILES be pleased to state :

(a) whether Government propose to export Jute during the current year; and

(b) if so, the export target for 1986 with names of importing countries ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) Yes, Sir.

(b) There is no fixed target but efforts will be made to export raw jute. Our exports of raw jute are mainly to rupee payments countries such as USSR, Poland, Romania etc.

Bank loans under IRDP

3390. SHRI AMAR ROYPRADHAN :
SHRI SOMNATH RATH :
KUMARI PUSHPA DEVI :

Will the Minister of FINANCE be pleased to state :

(a) whether Government have instructed banks not to compel borrowers under IRDP to acquire assets from particular dealer or of a particular brand;

(b) if so, the details thereof;

(c) whether Government have also instructed the banks to dispose of within 15 days all applications pending with them for assistance under the IRDP programme; and

(d) if so, the number of applications for assistance still pending and the reasons therefor ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) and (b). Reserve Bank of India had in May, 1984 issued instructions to all the Scheduled Commercial Banks and Regional Rural Banks that the bank officials should not compel a borrower to purchase specific product from a particular dealer. It was also mentioned that if there were some complaints about the quality and suitability of the products these should be raised in forums like District Consultative Committees in addition to banks conveying their views directly to District Rural Development Agencies (DRDAs).

(c) and (d). Banks have been advised that applications for loans under IRDP should be disposed of within a period of fortnight or so whenever such applications are complete in all respects. In order to ensure that there is no bunching of applications towards the end of the year resulting in large number of applications remaining pending with the banks, Government have prescribed quarterly targets. Banks have also been advised to closely monitor the pendency of applications in their branches and to ensure that they are disposed of within the stipulated period.

Vacancies for SC/ST in Banks

3391. SHRI K. D. SULTANPURI : Will the Minister of FINANCE be pleased to state :

(a) the backlog of reserved vacancies meant for Scheduled Caste and Scheduled Tribe candidates in various nationalised banks as on 31st March, 1986 bank-wise and class-wise;

(b) the reasons for heavy backlog particularly in Class-I and II posts;

(c) the steps proposed to be taken to fill this backlog at the earliest ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) A statement showing available information regarding bankwise/classwise backlog in the vacancies reserved for the Scheduled Castes and Scheduled Tribes, as on 1.1.1986, is given below,